

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 202  
Appeal No. 02/252/JPR/2024  
Under Section 252 of  
Companies Act, 2013

**In the matter of:**

M/s One India Information Technology Pvt. Ltd. .... Appellants

Versus

ROC ... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Appellant : Aditya Vijay, Adv.  
For the Respondent : None appeared

**ORDER**

Heard Mr. Aditya Vijay, Adv. appearing on behalf of the Appellant. None appears for the RoC, Jaipur. Reply, if any, may be filed within two weeks, with an advance copy to the opposite side. List the matter on 06.06.2024.

Sdr

(Rajeev Mehrotra)  
Technical Member

Sdr

(Deep Chandra Joshi)  
Judicial Member

May 15, 2024